

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.792/2015

Monday, this the 3rd day of October 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Mr. Anuj Kumar, Aged 40 years
s/o Mr. Ram Kishan Sharma
Crew Controller, Dehradun
Working under DRM Moradabad
r/o T-10-B, Uppar Railway Colony, Dehradun

..Applicant

(Mr. H.P. Vajpayee for Mrs. Meenu Maine, Advocate)

Versus

Union of India through

1. The Secretary
The Railway Board, Ministry of Railways
Rail Bhavan, New Delhi -1
2. The General Manager
Northern Railway
Baroda House, New Delhi
3. Divisional Railway Manager
Northern Railway, Moradabad
4. Sr. Divisional Mechanical Engineer
Northern Railway, Murdabad
5. Mr. Puran Mal, Sr. Loco Inspector
Working as Crew Controller
Northern Railway, Dehradun

..Respondents

(Mr. A.K. Srivastava, Advocate)

O R D E R (ORAL)

Mr. V. Ajay Kumar:

Learned proxy counsel, Mr. H.P. Vajpayee, representing Mrs. Meenu Maine, the learned counsel for the applicant, seeks leave of this Tribunal to withdraw this O.A. Accordingly, the O.A. is dismissed as withdrawn. No costs.

**(K.N. Shrivastava)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

October 3, 2016
/sunil/